

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 01/2017(CZ) (M.A.No.15/17)	Pallamari Pahadivali Banjari Devi Janseva Samiti Vs Union of India & 5 Ors.	Mr.Rohit Sharma, Adv.	
2.	Original Application No. 06/2017(CZ)	Manoj Kushwah Vs State of M.P. & 3 Ors..	Mr. R.G. Mahajan, Adv.	
3.	Original Application No. 13/2017(CZ)	Dr. Alankrita Mehra Vs Union of India & 9 Ors..	Mr. Vivek Choudhary Adv. Mr. Rohit Sharma, Adv. Mr. Om.Shankar.Shrivastava, Adv. R-1 Mr. Sachin K. Verma, Adv. for R- 3,4,7,8,9,10 Mr. Vivek Agrawal, Adv.R-5 Mr. Sandeep Singh Adv. for CPCB Ms.Parul Bhadoria, Adv.R-6 Mr. Deepesh Joshi, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ajay V. Gupta, Adv. Mr. Dharamveer Sharma, Adv. Mr. V.H.Vaswani, Adv. Mr. Ghanshayam, Adv. Mr. Ravikant Patidar, Adv. Mr. Nishith Tripathi, Adv. Mr. Mahavir Bhatnagar, Adv. Ms. Farzana Aziz, Adv.	
FOR HEARING				
4.	Original Application No. 57/2015 (CZ) (M.A.No.66/17)	Ajay Sharma Vs. M/s Chirayu Foundation, through its Secretary & 6 Ors.	Mr. Ajay Sharma, Applicant Mr. Shantanoo Saxena, Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv.	
5.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastri, Adv. Mr. Om S. Shrivastav, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	

6.	Original Application No. 77/2016(CZ)	Jagannath Maane (Mining, Khandwa) Vs. Union of India & 6 Ors.	Mr. Shekhar Sharma, Adv. Ms. Archana Tiwari, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
7.	Original Application No. 319/2014(CZ) (M.A.No.230/16)	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv. Mr. Sidharth Singh Chouhan, Adv. Ms. Parul Bhadoria Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv.	
8.	Original Application 101/2016 (CZ)	Rajesh Rangari Vs. Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Amrito Das, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sidharth Chouhan, Adv.	
9.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastava, Adv.	
10.	Original Application No. 87/2016(CZ) (M.A.No.1091/16)	Govind Singh Vs. District Mining Officer & Anr.	Mr. Arun Kumar Sharma, Adv. Mr. Sandeep Mishra, Adv. Mr. Rohit Sharma, Adv. Mr. B.N.Kochar, Adv. Mr. Sachin K.Verma, Adv.	
11.	Original Application No. 04/2017(CZ)	Sapna M Lovanshi Vs. State of M.P. & 2 Ors.	Mr. Sachin K.Verma, Adv. for State of MP	
FOR COMPLIANCE				
12.	Original Application No. 84/2015(CZ) (M.A.No.797/16)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Ms. Parul Bhadoria, Adv.	

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